

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 1<sup>st</sup> October, 2016

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 437/2016	Gafur Khan Vs. The Lieutenant Governor & Ors.	Mr. Dinesh K. Malhotra, Adv. for Applicant
2.	<b>M.A. No. 947/2016 IN</b> Original Application No. 255/2016	Amarjeet Singh Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant
<b>AFTER NOTICE</b>			
3.	Original Application No. 435/2016 (M.A. No. 865/2016)	N. S. Yadav & Ors. Vs. Commissioner, North MCD & Ors.	Mr. Alakh Alok Srivastava, Adv. for Applicants  Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Dinesh Jindal, Adv.
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 226/2016 (M.A. No. 423/2016 & M.A. No. 682/2016)	Vinod Chopra Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5
5.	Original Application No. 407/2016	M/s Parul Fabricator Pvt. Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant  Mr. B. V. Niren, Adv. for CGWA Mr. Mukesh Verma, Adv. for UPCCB
<b>FOR HEARING</b>			
6.	Original Application No. 59/2012 (M.A. No. 34/2016 & M.A. No. 190/2016)	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Mr. Abhishek Yadav, Adv. for R – 3 Mr. Alok & Mr. Vikram for R-4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 & 9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R – 8 Mr. Debesh Panda, Adv. for R-9 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tulsi & Mr. Pinaki Mishra, Sr. Adv. along with Mr. R. Chandrachand, Adv. for Noticee No. 1 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee No. 3 Mr. Piyush Kumar, Adv. for Noticee No. 4 Ms. Amrita Panda, Adv. for Noticee No.5&9 Mr. Rajiv Nayyer, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee No. 7

			<p>Mr. Arun Bharadwaj, Sr. Adv. along with Mr.Pawan Upadhyay,Adv.for Noticee No. 8  Mr. Debesh Panda, Adv. for Noticee No. 10  Mr. Anmol Sinha, Adv. for Noticee No. 11  Mr. M. Salim, Adv. for Noticee No. 12  Mr. Mehul Parti, Adv. for Noticee No. 14  Mr. Sudeep Kumar Shrotriya, Adv. for Noticee No. 17  Mr. Nitin Kumar, Adv.  Mr.Rishi Agarwala, Adv.forNoticee No.R-21  Mr. S.K. Agarwal, Adv. for Unit No. 30  Mr. Suresh Tripathy, Adv. for DJB  Mr. Anil Grover &amp; Mr. Rahul Khurana, Adv.  Mr. Bhupender Kumar, LA for CPCB  Ms. Puja Kalra, Adv. for SMCD  Mr. Karan S. Chandhiok, Adv.  Mr. Himanshu Tyagi, Adv. for Noticee No.9</p>
7.	Original Application No. 19/2014 (M.A No. 216/2015, M.A. No. 1027/2015, M.A. No. 1330/2015)	Dr. Kashmira Kakati Vs. Union of India & Ors.	<p>Mr. Sanjay Upadhyay, Adv. for Applicant</p> <p>Ms. Shakshi Popli, Adv. for R – 1  Ms. Roy Kankana, Adv. for R-2  Mr. Avijit Roy, Adv. for R-3, 9, 10 &amp; 12  Mr. Shuvodeep Roy, Adv. for R – 4  Mr. V.N. Koura, Adv. for R – 5  Mr. Ganesh Kamath, Adv. for R – 6  Mr. Gaurab Banerji, Sr. Adv. along with Ms. Harsha Peechara, Advs. for R-7  Mr. Neeraj K. Gupta, Adv. for R – 8  Mr. U. Hazariea, Sr. Adv. along with Mr. Dharitry Phookan, Adv. for R – 11  Mr. Tavinder Sidhu, Adv. for NHA  M. V. Kini Law Firm for R-12  Mr. Vivek Paul Oriel, Adv. for-13  Ms. Deepika Ghatowar, Adv. for State of Assam  Ms. Bhavana Duhoon, Adv. for NHA</p>
8.	Original Application No. 226/2014	Centre for Human Rights Vs Chief Secretary, Govt. of NCT of Delhi & Ors.	<p>Mr. Rajhans Bansal, Adv. for Applicant</p> <p>Ms. Purnima Maheshwari &amp; Mr.D.K. Singh, Advs. for R-1 &amp; 2  Mr. Rajiv Bansal &amp; Mr. Kush Sharma, Advs. for DDA  Mr. Balendu Shekhar, Adv. with Mr. Dinesh Jindal, LO for DPCC  Mr. Jitendra Mohan Sharma, Sr. Adv. with Mr. Ajit Sharma, Adv. for R-5</p>
9.	Original Application No. 3/2015	Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.	<p>Ms. Parul Gupta, Adv. for Applicant</p> <p>Mr. B. V. Niren, Adv. for R-1  Mr. Jayant Bhushan, Sr. Adv. with Mr. Buddy. A. Ranganadhan, Adv. for R-2  Mr. Abhishek Yadav, Adv. for R-3  Mr. A. K. Prasad, Adv. for R-4  Mr. Neeraj Malhotra, Adv. for R-5  Mr. Amit Anand Tiwari, Adv. for R-6  Mr. Pawan Upadhyay &amp; Nishant Kumar, Advs. for R-7  Mr. M.L. Lahoty, Adv. for R-8  Ms. Yavanica Kapoor, Adv.</p>
10.	Original Application No. 263/2015 (M.A. No. 1287/2015, M.A. No. 320/2016 & <b>M.A. No. 1030/2016</b> )	Sanjay Kumar Vs. State of U.P. & Ors.	<p>Mr. Vikas Gaur &amp; Mr. Dipesh Choudhary, Advs. for Applicant</p> <p>Mr. Abhishek Yadav, Adv. for R-1  Mr. Raman Yadav, Adv.  Mr. Rajesh Raina, Adv. for R-2</p>

			Mr. Pradeep Misra, Adv. for R-3 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Dr. A.M. Singhvi, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. for Beverages Ltd.
11.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi  Vs. Union of India & Ors.	Ms. Suruchi Mittal & Mr. Abhishek Gautam, Adv. for Applicant  Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Vivek Sharma, Adv. for R-4 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
12.	Original Application No. 376/2015 (M.A. No. 896/2015 & M.A. No. 897/2015)	Shailesh Singh  Vs. M/s. Aadi Best Consortium Pvt. Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh  Mr. Jagriti Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Ms. Priyanka Swami, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-5 Mr. Rajkumar, Adv. for R-6 Mr. B. V. Niren, CGSC for R-7 Mr. A. Kumar Prasad, Adv.
13.	<b>Execution Application No. 16/2016 (M.A. No. 1035/2016) IN O.A. No. 270/2013</b>	K. C. Bhargava & Anr.  Vs. Union of India & Ors.	Mr. Prafulla Kumar Behera, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Anil Panwar, Sr. Adv. with Mr. Anoocha S. Panwar, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for MoUD Mr. Vishal Prasad, Adv. Mr. Sanjiv Kumar Jha, Adv. for R-6

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